

[Shri K. R. Ganesh]

(Fifth Amendment) Regulations, 1971, published in Notification No. S. R. O. 465 in Gazette of India dated the 25th December, 1971. [Placed in Library. See No. LT—1434/72.]

(2) A copy each of the following Notifications (Hindi and English versions) issued under the Territorial Army Act, 1948 :—

(i) The Territorial Army (First Amendment) Rules, 1972, published in Notification No. S. R. 39 in Gazette of India dated the 12th February, 1972.

(ii) The Territorial Army (Second Amendment) Rules, 1972, published in Notification No. S. R. O. 40 in Gazette of India dated the 12th February, 1972. [Placed in Library. See No. LT—1435/72.]

PARAFFIN WAX (SUPPLY, DISTRIBUTION AND PRICE FIXATION) ORDER 1972

THE MINISTER OF LAW AND JUSTICE, AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : I beg to lay on the Table a copy of the Paraffin Wax (Supply, Distribution and Price Fixation) Order, 1972 (Hindi and English Versions) published in Notification No. G. S. R. 71 (E) in Gazette of India dated the 4th February, 1972, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT—1436/72.]

NOTIFICATIONS UNDER CENTRAL EXCISE AND SALT ACT, INCOME TAX ACT AND FINANCE (NO. 2) ACT, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under section 38 of the Central Excises and Salt Act, 1944 :—

(i) The Central Excise (Eighteenth Amendment) Rules, 1971 published in Notification No. G. S. R. 1901 in Gazette of India dated the 18th December, 1971.

(ii) The Central Excise (First Amendment) Rules, 1972, published in Notification No. G. S. R. 30 (E) in Gazette of India dated the 17th January, 1972. [Placed in Library. See No. LT—1437/72.]

(2) A copy each of the following Notifications under Section 296 of the Income-tax Act, 1961 :—

(i) S. O. 5501 published in Gazette of India dated the 15th December, 1971, containing corrigenda to the English version of Notification No. S. O. 1917 dated the 22nd February, 1971.

(ii) S. O. 5502 published in Gazette of India dated the 15th December, 1971, containing corrigenda to the Hindi version of Notification No. S. O. 1917 dated the 22nd February, 1971. [Placed in Library. See No. LT—1438/72.]

(3) A copy each of the following Notification (Hindi and English versions) under section 51 of the Finance (No. 2) Act, 1971 :—

(i) G. S. R. 11 (E) published in Gazette of India dated the 3rd January, 1972 :—

(ii) G. S. R. 12 (E) published in Gazette of India dated the 3rd January, 1972 :—

(iii) G. S. R. 76 (E) published in Gazette of India dated the 15th February, 1972 : [Placed in Library. See No. LT—1439/72.]

(4) A copy of the National Savings Certificates (Fourth Issue) (Second Amendment) Rules, 1971 (Hindi